

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 12**  
**(IB)-115(PB)/2019**

**IN THE MATTER OF:**

Anita Garg & Ors.

...

Applicant/Petitioner

Vs

Jaipuria Buildcon Pvt Ltd.

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code**

**Order delivered on 10.11.2020**

**Coram:**

**SHRI B.S.V. PRAKASH,**  
**HON'BLE ACTG. PRESIDENT**

**SHRI HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

Mr. Sanjay Jain & Chetna Bisht, Advs.

**ORDER**

**IA-4366/2020**

Issue notice to the non-applicant/corporate debtor to appear and argue the matter on the next date of hearing.

List this application with the main petition for hearing on 15.12.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

10.11.2020  
Ritu Sharma